

ACT No. XXII OF 1927.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the
22nd September, 1927.)

An Act further to amend the Societies Registration Act, 1860, for certain purposes.

X XI of 1860. **W**HEREAS it is expedient further to amend the Societies
Registration Act, 1860, for certain purposes herein-
after appearing; It is hereby enacted as follows:—

1. This Act may be called the Societies Registration Short title.
(Amendment) Act, 1927.

X XI of 1860. 2. In the preamble to, and in section 20 of, the Societies Amendment of
section 20, Act
XXI of 1860.
Registration Act, 1860, after the words " the diffusion of use-
ful knowledge " the words " the diffusion of political educa-
tion " shall be inserted.

Price 1 anna or 1½d.]

MGIPC—L—I-105—19-11-27—7,500,